

DECLARATION OF ASSETS OF JUSTICE A.K. PATNAIK

Items	Description	Particular/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	• Flat	Measuring 1500 sq. ft. in DLF Exclusive Floors numbered as D-11/14 (SF) constructed on a plot of land by the DLF in the revenue village Wazirabad, Tehsil and District Gurgaon and located in the residential colony known as DLF City, Phase-V, Gurgaon Haryana.	Nil	
	• Building	Residential building located on a land measuring acre 0.148½ decimals in plot No.406/1406 of Mouza Mirikamal, Patna, Tahasil-Cuttack Sadar in Cuttack City, Orissa.	Nil	
	• Other landed Property	<p>A. One Ninth(1/9th) share in the following properties left behind by father late Gopal Chandra Patnaik:-</p> <p>A.(1) Land and building at Cantonment Road, Cuttack, Orissa on an area of A0.560 decimals in Mouza-Cuttack Town Unit No.17, Machhua Bazar, Tahasil-Cuttack Sadar, Tahasil No.218, P.S. Mangalabag, P.S. No.3, Dist-Cuttack, Khata No.45, Plot No.553.</p> <p>A.(2) Land and residential building at Thoria Sahi, Cuttack on an area of Ac.0.488 decimals as per particulars given hereinbelow:-</p>	Nil	

(a) Mouza-Cuttack Town Unit No.22 Mirikamal Patna, Tahasil Cuttack Sadar, Tahasil No.222, P.S. Mangalabag, P.S. No.5, Dist-Cuttack, Khata No.128, Plot No.378 (Area Ac.164 dec.)

(b) Mouza-Cuttack Town Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar, Tahasil No.222, P.S. Mangalabag, P.S. No.5, Dist-Cuttack, Khata No.717, Plot No.406/1659, 408, 409, 460/1660 & 460/1661 (Area Ac.298 dec.)

(c) Mouza-Cuttack Town Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar, Tahasil No.222, P.S. Mangalabag, P.S. No.5, Dist-Cuttack, Khata No.129 Plot No.398 (Area Ac.026 dec.)

A.(3) Land and building on an area of Ac.0.060 decimals in Mouza-Cuttack Town Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar, Tahasil No.222, P.S. Mangalabag, P.S. No.5, Dist-Cuttack, Khata No.622 Plot No.407.

B. One Ninth($1/9^{\text{th}}$) share in the following properties of mother late Shantilata Patnaik:-

B.(1) Land, Tank and Residential Building on an area of Ac.0.516 decimals in Mouza-Cuttack Town Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar No.222, P.S. Mangalabag No.5, Dist-Cuttack, Khata No.1014, Plot No.380, 382 & 383.

B.(2) Land of an area of Ac.0.028 decimals in Mouza-Cuttack Town, Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar No.222, P.S. Mangalabag No.5, Dist-Cuttack, Khata No.523, Plot No.381/1869.

B.(3) Land and Tank of an area of Ac.0.555 decimals as per details given hereinbelow:-

Mouza-Cuttack Town, Unit No.22 Mirikamal Patna, Tahasil-Cuttack Sadar No.222, P.S. Mangalabag No.5, Dist-Cuttack, Khata No. 524

Plot No.	Area
513/1648	Ac.0.052 dec.
584	Ac.0.329 dec
585	Ac.0.113 dec
413	Ac.0.004 dec
583/1473	Ac.0.017 dec
583/1650	<u>Ac.0.040 dec</u>
Total	<u>Ac.0.555 dec.</u>

B.(4) Land and buildings on an area of area of Ac.1.60 decimals in Mouza-Gopalpur, Tahasil-Cuttack Sadar No.254,

		P.S. Cuttack Sadar No.39, Dist-Cuttack, Khata No. 907, Plot No.1294.		
Securities and Investments	<ul style="list-style-type: none"> • Shares & Mutual Funds • Fixed deposits • Bonds • Debentures • Balance as on 31.12.2009 in Saving Accounts in Banks 	<p>Nil</p> <p>Nil</p> <p>Nil</p> <p>Nil</p> <p>(I) Syndicate Bank, Cuttack Rs.34,848.05</p> <p>(II) Syndicate Bank, Bhagwan Dass Road, New Delhi Rs.23,771.46</p> <p>(III) Union Bank, High Court, Jabalpur Rs.1,73,336.00</p> <p>(IV) Union Bank, Sunder Nagar, New Delhi Rs. 74,174.00</p> <p>(V) UCO Bank, Supreme Court Branch, New Delhi Rs. 1,71,194.00 Total Rs. <u>4,77,323.51</u></p>	<p>Investment in Mutual Funds Rs.67,201.76</p> <p>Nil</p> <p>Nil</p> <p>Nil</p> <p>(I) Syndicate Bank, Cuttack Rs.33,147.93</p> <p>(II) Union Bank, State Bar Council, High Court, Jabalpur Rs.40,522/-</p>	
	GPF/PPF	GPF	Rs.7,552,599.00	Nil*
Other assets/ Movable	<ul style="list-style-type: none"> • Jewellery • Vehicles 	<p>Nil</p> <p>Nil</p>	<p>Gold & Silver ornaments of the present value of Rs.5 lakhs approximately.</p>	
Liabilities	<ul style="list-style-type: none"> • Loans- Mortgages 	<p>Liability as on 1.11.2009 in (I)Loan in LIC Housing Finance Ltd, Laxmi Insurance Building, Asaf</p>	Nil	

		<p>Ali Road, New Delhi-110002 Rs.6,14,083.95</p> <p>Liability as on 1.11.2009 in Loan in LIC Housing Finance Ltd, Laxmi Insurance Building, Asaf Ali Road, New Delhi-110002 Rs.13,104.62</p> <p>Against these two loans, Flat No. D-11/14 (SF) DLF Exclusive Floors, DLF city, Gurgaon has been mortgaged.</p> <p>Liability as on 1.11.2009 towards (II) Interest on House Building Advance taken from Govt. of Assam: Rs.91,589.00</p> <p>Against this advance, the residential building on plot No.406/10 Mouza- Mirikamal Patna in Cuttack city is mortgaged</p>		
	• Overdrafts	Nil	Nil	
	• Unpaid Bills	Nil	Nil	
	• Any other Liabilities	Nil	Nil	